## **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **NOTIFICATION**

No.12/UHC/ Admin. A/ 2022 Dated: Feb. 07, 2022

Pursuant to the Government Notification/Appointment No. 789(1)/XXX(4)/2022-04(2)/2018 dated 04.02.2022, Shri Ishank is posted as Judicial Magistrate, Kotdwar, District Pauri Garhwal in the pay scale of ₹ 27,700-770-33,090-920-40,450-1080-44,770.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-(Dhananjay Chaturvedi) Registrar General

Dated: Feb.07, 2022.

No.612/XIII-d-1/Admin.A/2019

## Copy forwarded for information and necessary action to: -

1. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.

- **2.** Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
- 3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
- **5.** Director, Directorate of Treasuries, Pension and Entitlement Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun-248001.
- 6. District & Sessions Judge, Pauri Garhwal for information.

Shri Ishank shall join his duties at respective station of his posting with immediate effect.

After taking over charge, the officer mentioned above shall be given practical training by attaching him with Courts at District headquarter as per programme prepared by the respective District Judge. During the practical training the officer will prepare notes of the training, which will be evaluated by the District Judge concerned and will be submitted to this Court with his comments.

- **7.** Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital for information and necessary action keeping in view of the preparation of Foundation Training Programme of newly recruited officer of Civil Judge (Jr. Div).-2019 Batch.
- **8.** The concerned newly recruited officer of Civil Judge (Jr. Div.)-2019 Batch, on address as given in the enclosed appointment letter through Speed Post.

Newly recruited officer shall take charge of his assignment with immediate effect and he should note that his appointment to the post of Civil Judge (Jr. Div.)/Judicial Magistrate is purely temporary and he shall remain under probation for a period of two years, until he is confirmed as permanent Civil Judges (Jr. Div.). He shall be subject to general conditions of services applicable to temporary Government Servants contained in Government Notification No. 20/I/75-Niyukti-3 dated 11.06.1975 and also under the condition laid down in Government Notification No. 3501/II-4-99-32 (5)/96 dated 17.09.1999 and also to Uttarakhand Nyayik Sewa Niyamawali, 2005 (amended time to time).

- 9. All the Registrars/OSD of the Court.
- **10.** P.P.S. to Hon'ble the Acting Chief Justice.
- **11.** P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 12. Chief Treasury Officer, Pauri Garhwal for information and necessary action.
- **13.** Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Haridwar for publication of the Notification in the next issue of Gazette of Uttarakhand.
- **14.** Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital with the request to upload it on the official website of the Court.
- 15. Guard file/ Assistant Concerned.

Deputy Registrar Admin. A